

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:6678
ANSWERED ON:08.05.2013
AADHAAR CARD AS MANDATORY DOCUMENTS
Ray Shri Rudramadhab

Will the Minister of PLANNING be pleased to state:

- (a) whether Aadhar Card is mandatory to avail subsidized facilities being offered by the Government like LPG cylinders, admission in private aided schools, opening a savings account etc.;
- (b) if so, the details thereof;
- (c) the details of authorized centers for enrolment for Aadhar Card in Delhi and NCR Region; and
- (d) The steps proposed to be taken to open more centers in every zone to facilitate the residents to get their names enrolled for Aadhaar Card?

Answer

MINISTER OF STATE FOR PARLIAMNETARY AFFAIRS & PLANNING (SHRI RAJEEV SHUKLA)

- (a) to (b): Aadhar Card is not mandatory to avail subsidized facilities being offered by the Government like LPG cylinders, admission in private aided schools, opening a savings account etc.
- (c) : There are approximately 195 centers operational in Delhi. Details of centers are available at the url, uidai.gov.in/easearch.aspx.
- (d): Government of National Capital Territory of Delhi (GNCTD) has appointed a total of 11 (eleven) registrars for Aadhaar enrolments, including all Deputy Commissioners, and two other department. The enrolment centers are being operated as per local requirement and availability of enrolment kits by the registrars on day-to-day basis. The GNCTD has also engaged more vendors recently to augment the capacity.